

**Facilities provided to doctors of ESI hospitals**

†3129. SHRI RAM NATH THAKUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the facilities being provided by Government to the doctors working in ESI hospitals on contractual basis and to their families for their treatment and providing medicines to them in ESI hospitals;

(b) whether it is a fact that the doctors rendering their services in ESI hospitals are not provided the facilities of treatment to them and their families in these hospitals; and

(c) if so, by when Government would address this anomaly and provide facility of treatment in those hospitals to such doctors and their families?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) The doctors working in Employees' State Insurance (ESI) hospitals on contractual basis and their family members are not entitled to regular medical facilities in ESI hospitals and, therefore, they are being provided only emergency medical facilities available in ESI hospital/dispensaries.

**Inspection of Neyveli Lignite Corporation**

3130. DR. R. LAKSHMANAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Director General of Mines Safety (DGMS) periodically undertook inspection at Neyveli Lignite Corporation (NLC) in Tamil Nadu;

(b) if so, the details of inspection done, during the last three years;

(c) whether any shortcomings were noticed during the inspection;

(d) if so, the details thereof;

(e) whether any remedial measures were suggested by officers of DGMS to Neyveli Lignite Corporation; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir. Officers from Directorate General of Mines Safety (DGMS), Chennai Region periodically undertook inspections of Neyveli Lignite Mines of M/s. Neyveli Lignite Corporation Limited.

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† Original notice of the question was received in Hindi.